

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4259/2021**

This the 23rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mst. Haseena (age about 37 years), W/o Late Abdul Ahad Dar, R/o Rambairgarh,  
Partapgarh, Pattan Kashmir

.....Applicants

(Advocate:- Mr. B.A. Khan-**Not Present**)

**Versus**

1. Mr. M.I. Khanday, Principal Secretary to Government, Agriculture Production  
Department, Civil Secretariat, J&K Srinagar and 2 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Id. D.A.G).

**ORDER**

**ORAL**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the  
video conference, he has not joined the conference today.

2. On the last date also 05.03.2021, nobody had joined the video conference on  
behalf of the applicant and the case was listed today for appearance of applicant. It seems  
that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is  
dismissed due to non appearance of applicant.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

